

ployees before the departmental promotion tests;

(b) whether necessary measures were taken to provide the above coaching well in time for promotion tests held on the 5th October, 1980; and

(c) whether the above training was provided to all eligible SC/ST employees in all the Regions?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The Bank has reported that generally training programmes are arranged well before the examinations but, this time, since the period between calling of application forms and written test was short, all the training centres could complete the training just before the written test.

(c) The Bank had made necessary arrangements for imparting training to all eligible SC/ST employees at its Regional Training Centres, which are spread all over the country.

**Planning Commission Advised not to give priority to "Third Air Lines"**

4661. PROF. MADHU DANDAVATE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is true that earlier the Planning Commission had advised not to give priority to "Third Air Lines"; and

(b) if so, has the Planning Commission now changed its attitude on this issue?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). A decision has already been taken in consultation with the Planning Commission to introduce Third Level Air Service in the North-Eastern Region. The question of its extension to other parts of the country is still under consideration.

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### Foreign Aid

4662. SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state:

(a) what are the prospects of foreign aid during the current financial year and in which shape the foreign aid in question is expected from each country; and

(b) what is the quantum of aid by way of consultancy services, to be rendered in connection with various projects being executed in India?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The total amount of foreign aid expected to be disbursed (Estimated Budget Receipts) during 1980-81 is Rs. 227.15 crores. External Assistance received by India is both in the form of loans and grants. Country-wise details of estimated drawals during the current financial year are indicated in Annexure IV of the Explanatory memorandum to the Budget 1980-81 placed on the Table of the House in June, 1980.

(b) The extent of consultancy services, if any, required by the projects proposed to be financed with foreign aid during the year 1980-81 would become clear only after the relevant projects are duly appraised by the donor agencies and negotiations are held for finalisation of agreements for financial assistance.

### Smuggling of Mica

4663. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether some cases of smuggling of mica have been brought to the notice of Government during the last 2 years; and

(b) if so, the details thereof and what steps Government have proposed to stop such smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) No, Sir.

(b) Question does not arise.

**Allotment of Steel to Orissa for Power Projects**

4664. SHRI CHINTAMANI JENA: Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the details regarding the quantity of steel allotted to Orissa for its various power projects during last three years, year-wise;

(b) whether it is a fact that difficulties are experienced in the procurement of steel of different grades viz. rounds torsteel and flats required

for various power projects in the State; and

(c) if so, what action Government proposed to take to meet the shortage of these items?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Steel produced by the main steel plants is at present being distributed in accordance with the Guidelines for distribution of Iron and Steel materials issued by the Joint Plant Committee. This does not provide for any State-wise allocations. Allocations are made for the Power Sector as a whole and the sub-distribution is done by the Central Electricity Authority. The Joint Plant Committee is monitoring supplies to Power Sector from October 1979 onwards. Details of allocation to Power Sector during October '79—March '80 and 1980-81 are as follows:—

(000 tonnes)

Category	Allocation during Oct. '79—March '80		Allocation during 1980-81		
	Domestic	Buffer Import	Domestic	Buffer Import	Processed import on back-to-back basis
Structurals . . . . .	70.7	101.5	163.0	173.4	262.4
Bars & rods . . . . .	15.6	..	48.7	..	..
Plates . . . . .	23.1	13.0	30.8	23.0	39.2
<b>Total</b>	<b>109.4</b>	<b>114.5</b>	<b>242.5</b>	<b>196.4</b>	<b>301.6</b>

(b) and (c). In the case of Rounds, torsteel and flats, the production from the main steel plants forms only a small portion of the total, the balance coming from mini-steel plants and re-rollers, whose production is outside the regulation of the Joint Plant Com-

mittee. It is open to the State Electricity Boards and other consumers to procure their requirements from these sources also, in addition to whatever they get from the main steel plants. Imports of billets, rounds etc. are also made as and when necessary.